

Notice

Advocates are requested to supply paper books and interim/final order(s) passed by this Hon'ble Court along with fresh status in the cases which are mentioned in the list to Reconstruction Cell with in a period of 15 days.

*Ceet/Sud  
11/11/19*

Assistant Registrar(Judicial)

*A 20*

Sr. No.	Case Type	Case No.	Case Year	Petitioner	Respondent			
1	ARB	5	2003	INTERNATIONAL BUILDING AND FURNISHING	CHAIRMAN -CUM-M.D.	TH.D& SJ	0	
2	ARB	7	2003	R.K.MANIK	HANS RAJ YADAV	BY POST TH. D & SJ	0	
3	ARB	43	2005	M/S SPAN CONSTRUCTION	NATIONAL BUILDING	BY POST	0	
4	ARB	44	2005	M/S SPAN CONSTRUCTIONS	NATIONAL BUILDING	BY POST	0	
5	CCEC	176	2002	COMMISSIONER OF CENTRAL EXCISE-II,CHD.	M/S VARINDER AGRO CHEMICALS LTD.	BY POST	0	
6	CCEC	2	2003	C.C.E.CHANDIGARH	M/S KALSI STEELS	BY POST	0	
7	COCP	1024	1998	CANCELLED	NOT KNOWN	NOT KNOWN	0	
8	COCP	460	1998	COURT ON ITS OWN MOTION	VIVEK JOSHI	COUNT ON ITS OWN MOTION	0	
9	COCP	642	1999	TREATED AS CANCELLED	NOT KNOWN	NOT KNOWN	0	
10	COCP	638	2001	COURT ON ITS OWN MOTION	JASWANT SINGH AND OTHERS	COURT ON ITS OWN MOTION	0	
11	COCP	1588	2002	COURT ON ITS OWN MOTION	AJAY BANSAL	BY ORDER	0	
12	COCP	1514	2006	COURT ON ITS OWN MOTION	AMHC SATPAL	BY ORDER	0	
13	COCP	280	2002	COURT ON ITS OWN MOTION	N.K.GARG, ADVOCATE BATHINDA	COURT ON ITS OWN MOTION	0	
14	COCP	1514	2006	COURT ON ITS OWN MOTION	AMHC SATPAL	BY ORDER	0	
15	COCP	177	1982	HARMINDER LAL	PL NAYYAR			

16	COCP	42	1983	--DO--	--DO--			
17	COCP	153	1986	ATTAR CHAND	DO.			
18	COCP	163,203	1987	NA	NA			
19	COCP	254	1987	COURT ON ITS OWN MOTION	RAM LABHAYA	COURT ON ITS OWN MOTION		
20	COCP	43,48	1987	NA	NA			
21	COCP	288	1991	BK AHUJA	KK BHATIA, NAIB TEHSILDA R			
22	COCP	1064	1992					
23	COCP	1076	1992	AJAIB SINGH ETC.	JAGGA ETC.			
24	COCP	1167	1992	NA	NA			
25	COCP	690	1992	RATTAN LAL	SARMUKH SINGH			
26	COCP	388	1993	.	.	.		
27	COCP	452	1993	NA	NA			
28	COCP	1195	1994	DO	PS BALWA,M .D.			
29	COCP	232	1994	NA	NA			
30	COCP	30	1994	MANGE RAM	SK BANSAL			
31	COCP	522	1994	-DO-	TILAK RAJ ETC.			
32	COCP	55	1994	NA	NA			
33	DP	1	1998	CANCELLE D	NOT KNOWN	NOT KNOWN	0	
34	GSTR	19	1998	ASSTT.EXC ISE & TAXATION COMMIS	M/S PUNJAB FIBRES LTD.	ETO,LUDH IANA	0	
35	GSTR	1	1986	STATE OF HY.	M/S NATIONAL SCIENTIFIC INDS. & ORS.			
36	GSTR	59	1986	DO	DO			
37	GSTR	69	1986	EX.AND TAX.COM MNR.	GOVT.OF INDIA PHOTO LITHO PRESS			
38	GSTR	13	1987	NA	NA			
39	GSTR	19	1987	NA	NA			
40	GSTR	31	1988					
41	GSTR	62	1996	DO	DO			
42	MATRF	1	1998	HARRIAT KAMNI	AUSTIN STANLEY	ADDL D&S.J,LUD HIANA	0	
43	PBT	07	1992	NA	NA			
44	SA	272	2001	234	WERT	NOT KNOWN	0	

45	SA	1535	1982					
46	SA	642	1985					
47	SA	2564	1985					
48	SA	1	1994	SA FILED BY SH.RAM LAKHAN ORDER AGAINST	ORDER DATED 1.1.94 PASSED BY D& SJ,CHD			
49	SA	3	1994	SERV.APP EAL FILD BY BALDEV RAJ PROC SS.S	ERVER OR DT.10.5.94 PASSED BY D&SJ(AM B)			
50	SA	1	1995	SA FILED BY SH.SURESH KUMAR AGAINST	ORDER DT.4.7.95 PASSD BY SR.SUB JUDGE			
51	SA	7	1995	SERVICE APPEALFILEDBY SH. SURESH KUMAR	AGAINST ORDER DT.4.7.95 PASSED BY SR. JUDGE			
52	SA	1-B	1996	SERVICE APPEAL FILED BY SH.SURESH KUMAR	GUPTA,EX ECUTION CLERK AGAINST ORDER DT.	20.9.95 PASSED BY THE		
53	SA	1-A	1997	SERVICE APPEAL FILED BY SH.SURESH KUMAR	GUPTA,EX ECUTION CLERK AGAINST ORDERS	DATED 20-9-95 PASSED BY		
54	SA	10	1997	YERVICE APPEAL FILED BY SH.KASH MIRI LAL,	FINE MOHARRI, AGAINST THE ORDER DATED8.1.	PASSED BY THE DISTT.&		
55	SA	11	1997	SERVICE APPEAL FILED BY SMT.KAILASH	KUMARI EX.TRALAL OR AGAINST THE ORDER DT.	6 PASSED BY THE DISTT.&		
56	SA	12	1997	SERVICE APPEAL FILED BY SH.RAM SARAN	READER AGAINST ORDER DT.21.5.93,PASSED	BY DISTT.&SE SSIONS JUDGE		

57	SA	13	1997	SERVICE APPEAL FILED BY SH.RAM SINGH	PROCESS SERVER AGAINST ORDER DT.25.3.93\	AND 3.3.93,PASSED BY THE		
58	SA	14	1997	SERVICE APPEAL FILED BY SH.RAM SINGH	PROCESS SERVER REP.TH.K. SSIRIA ADV.	AGAINST THE ORDER DT.		
59	SA	15	1997	SERVICE APPEAL FILED BY SH.JANT SINGH	PROCESS SERVER ALONGWITH SHOW CAUSE NOTI	FOR ENHANCEMENT OF PUNISH		
60	SA	15-A	1997	SERVICE APPEAL FILED BY NATHA SINGH	WATERMAN AGAINST DT. PASSED BY THE	DISTT.& SESSION JUDGE		
61	SA	15-B	1997	SERVICE APPEAL FILED BY JAGDEV SINGH	PROCESS SERVER AGAINST ORDER DT.11.2.95	PASSED BY THE SR.SUB.JUDGE		
62	SA	15-C	1997	SERVICE APPEAL FILED BY RAM BAHADUR	THAPA EX.CLASSIVE EMPLOYEES AGAINST	ORDER DT.22.4.92 PASSED BY		
63	SA	15-D	1997	SERVICE APPEAL FILED BY AMRIK SINGH	CHOWKIDAR AGAINST THE ORDER DT.4.10.94	PASSED BY DIST.& SESSIONS		
64	SA	16	1997	SERVICE APPEAL FILED BY MANGAL S.RAWAT	STENOTYPIST AGAINST ORDER DATED 23.2.96	PASSED BY D&S JUDGE F.BAD		
65	SA	16-A	1997	SERVICE APPEAL FILED BY RAKESH KUMAR	PANDEY CLERK AGAINST ORDER DT.19.2.96	PASSED BY THE DISTT.&		

66	SA	16-B	1997	SERVICE APPEAL FILED BY INDER SINGH	CHOWKIDAR AGAINST THE ORDER DT.10.9.95	PASSED BY D&S JUDGE BHD.		
67	SA	16-C	1997	SERVICE APPEAL FILED BY KULDIP SINGH	CHOWKIDAR AGAINST ORDER DT.10.9.93	PASSED BY D&S JUDGE BHD.		
68	SA	16-D	1997	SERVICE APPEAL FILED BY VIJAY KUMAR EX.	CLERK AGAINST ORDER DT.31.5.94	D&S JUDGE NARNUAL PASSED BY		
69	SA	16-E	1997	SERVICE APPEAL FILED BY VIJAY KUMAR EX	PROCESS SERVER AGAINST ORDER DT.16.9.94	PASSED BY D&S JUDGE		
70	SA	16-F	1997	SERVICE APPEAL FILED BY OM PARKASH EX\	PROCESS SERVER AGAINST ORDER DT.16.9.94	PASSED BY D&S JUDGE		
71	SA	16-G	1997	SERVICE APPEAL FILED BY SUBHASH CHAND	EX.PROCESS SERVICE AGAINST ORDER DT.	16.9.94 PASSED BY D&S		
72	SA	16-H	1997	SERVICE APPEAL FILED BY KISHAN LAL	SWEEPER AGAINST ORDER DT.22.8.94	PASSED BY THE DISTT.& SESSIONS		
73	SA	16-I	1997	SERVICE APPEAL FILED BY RANBIR SINGH	STENO/PS AGAINST ORDER DT.31.1.96	PASSED BY THE D&S JUDGE FARIDABA		
74	SA	16-K	1997	SERVICE APPEAL FILED BY AVTAR SINGH NAIB	NAZIR AGAINST THE ORDER DT.18.6.96	PASSED HBY THE D&S J.JDR.		
75	SA	17	1997	SERVICE APPEAL FILED BY SH.BHUPI NDER PAL	ASSTT.NAZIR,AGAINST THE ORDER DT.12.6.93	PASSED BY THE D&S JUDGE		

76	SA	17-A	1997	SERVICE APPEAL FILED BY GURCHAI N SINGH	PROCESS SERVER(SI NCE EXPIRED)A GSINT THE	ORDER DT.18.5.9 3 PASSED B		
77	SA	17-B	1997	SERVICE APPEAL FILED BY SH.SURES H KUMAR	READER AGAINST THE ORDER DT.24.2.9 4	PASSED BY D&S JUDGE SGR.		
78	SA	18	1997	SERVICE APPEAL FILED BY SH.DINES H KUMAR	NAIB NAZIR AGAINST ORDER DT.8.11.9 6	PASSED BY THE D&S JUDGE		
79	SA	19	1997	SERVICE APPEAL FILED BY SH.SURES H KUMAR	AHLMAD AGAINST ORDER DT. 28-10- 96 PASSED	BY THE DISTT.AN D SESSIONS		
80	SA	2	1997	SERVICE APPEAL FILED BY SH.AVTAR SINGH	NAIB NAZIR AGAINST THE ORDER DT.18.6.9 6	PASSED BY THE D&SJ		
81	SA	21	1997	SERVICE APPEAL FILED BY SH.HANS RAJ	STENO TYPIST AGAINST THE ORDER DATED	22.5.97 PASSED BY THE		
82	SA	21-B	1997	SERVICE APPEAL FILED BY SH.NARIN DER	KUMAR COPYIST AGAINTS THE ORDER DATED	24.2.94 PASSED BY D&S		
83	SA	21-C	1997	SERVICE APPEAL FILED BY SH.SUDES H KUMAR	AHLMAD AGAINST THE ORDER DT.28.10. 96	PASSED BY THE D&S JUDGE		
84	SA	22	1997	SERVICE APPEAL FILED BY SH.KEWAL KRISHAN	READER AGAINST THE ORDER DT.8.4.94	PASSED BY THE DISTT.&		
85	SA	23	1997	SERVICE APPEAL FILED BY SMT.RAJ KUMARI	GROVER,R EADER AGAINST THE ORDER DT.8.6.9	PASSED BY THE DISTT.&		

86	SA	24	1997	SERVICE APPEAL FILED BY SMT.NIRMAL	KUMARI, TRANSLATOR AGAINST THE ORDER DT.	8.6.94 PASSED BY THE D&S		
87	SA	25	1997	SERVICE APPEAL FILED BY SH.FEROZ O LAL	READER AGAINST THE ORDER DT.26.6.96 PASS	BY THE DISTT.& SESSIONS		
88	SA	25-A	1997	SERVICE APPEAL FILED BY SH.JARNAIL SINGH	AHLMAD AGAINST ORDER DATED 22.11.96	PASSED BY THE DISTT.&		
89	SA	3	1997	SERVICE APPEAL FILED BY SH.NATHA SINGH	WATERMAN AGAINST DT. PASSED BY THE DISTT	SESSIONS JUDGE PATIALA		
90	SA	30	1997	SERVICE APPEAL OF SH.K.S.BHULLAR SR.SCALE	STENOGRAPHER AGAINST THE ORDER DT.30.5.9	OF HON'BLE THE THEN CHIEF		
91	SA	301	1997	SERVICE APPEAL FILED BY SH.KULBHUSHAN	SHARMA AND BALDEV RAJ AHUJA AGAINST THE	ORDER DT.12.1.96 PASSEDBY		
92	SA	301-A	1997	SERVICE APPEAL OF SH.K.S.BHULLAR SR.SCAL	E STENOGRAPHER AGAINST THE ORDER DT.	30.5.91 OF HON'BLE THE TH		
93	SA	301-B	1997	SERVICE APPEAL FILED BY NATHA SINGH	WATERMAN AGAINST THE ORDER PASSED BY THE	DISTT.JUDGE, PATIALA		
94	SA	301-C	1997	SERVICE APPEAL FILED BY JAGDEV SINGH	PROCESS SERVER AGIANST ORDER DT.11.2.95	PASSED BY THE SR.SUB		



95	SA	301-D	1997	SERVICE APPEAL FILED BY RAM BAHADUR	THAPA EX. CLASS IV EMPLOYEES AGAINST	ORDER DT. 22.4.92 PASSED		
96	SA	301-E	1997	SERVICE APPEAL FILED BY AMRIK SINGH	CHOWKIDAR AGAINST THE ORDER DT.4.10.94	PASSED BY DIST.& SESS.		
97	SA	301-S	1997	SERVICE APPEAL FILED BY SH.FARZILAL	READER AGAINST ORDER DT. 26-6-96 PASSED	BY THE DISTT. AND SESSION		
98	SA	302	1997	SERVICE APPEAL FILED BY SMT.BALJINDER	KAUR SR.ASSTT.			
99	SA	305	1997	SERVICE APPEAL FILED BY SMT. KAILASH	KUMARI EX.TRALALOR AGAINST THE ORDER DT	PASSED BY THE DISTT. &		
100	SA	306	1997	SERVICE APPEAL FILED BY SH. RAM SARAN	READER AGAINST ORDER DT.21.5.93 PASSED	BY DISTT. & SESSIONS		
101	SA	306-A	1997	SERVICE APPEAL FILED BY SH. RSM SARAN	READER AGAINST ORDER DT. 21.5.93 AND	3.3.93 PASSED BY THE		
102	SA	307	1997	SERVICE APPEAL FILED BY SH. RAM SINGH	PROCESS SERVER AGAINST ORDER DT.25.3.93	& 3.3.93 PASSED BY THE		
103	SA	307-A	1997	SERVICE APPEAL FILED BY BALDEV RAJ	PROCESS SERVER ORDER DATED 10.5.94	PASSED BY DISTT. AND		
104	SA	308	1997	SERVICE APPEAL FILED BY SH.RAM SINGH	PROCESS SERVICE ER.REP. TH.K.SSIRI A ADV.	AGAINST THE ORDER DT.		

105	SA	309	1997	SERVICE APPEAL FILED BY HANS RAJ STENO	TYPYST,AG AINST THE ORDER DT.22.5.97	PASSED BY D & S JUDGE		
106	SA	309-A	1997	SERVICE APPEAL FILED BY SH.SURESH KUMAR	GUPTA,EX ECUTION CLERK,AG AINST ORDER DT	20.9.95 PASSED BY THE D&S		
107	SA	31	1997	SERVICE APPEAL FILED BY SH.KARAJIT SINGH	H,KAHLON EX.CLERK AGAINST THE ORDER DT.	17.12.96 PASSED BY THE DI		
108	SA	317	1997	SERVICE APPEAL FILED BY MANGAL S. RAWAT	STENOTYP IST AGAINST ORDER DT.23.2.96	PASSED BY D&S JUDGE,F.B AD		
109	SA	318	1997	SERVICE APPEAL FILED BY RAKESH KUMAR	PANDEY CLERK AGAINST ORDER DT. 19.2.96	PASSED BY D&S JUDGE,F.B AD		
110	SA	319	1997	SERVICE APPEAL FILED BY INDER SINGH	CHOWKID AR AGAINST THE ORDER DT.10.9.95	PASSED BY DISTT. & SESS.		
111	SA	32	1997	SERVICE APPEAL FILED BY SH.JARNAIL SINGH	AHLMAD AGAINST THE ORDER DT.22.11.96	PASSED BY THE D&S JUDGE		
112	SA	320	1997	SERVICE APPEAL FILED BY KULDIP SINGH	CHOWKID AR AGAINST ORDER DT. 10.9.93	PASSED BY DISTT. AND		
113	SA	321	1997	SERVICE APPEAL FILED BY VIJAY KUMAR EX.	CLERK AGAINST ORDER DT.31.5.94 PASSED	BY DISTT. & SESSIONS		

114	SA	322	1997	SERVICE APPEAL FILED BY OM PARKASH EX.	PROCESS SERVER AGAINST ORDER DT.16.9.94	PASSED BY DISTT. & SESS.		
115	SA	323	1997	SERVICE APPEAL FILED BY OM PARKASH EX.	PROCESS SERVER AGAINST ORDER DT.16.9.94	PASSED BY DISTT. & SESS.		
116	SA	324	1997	SERVICE APPEAL FILED BY SUBHASH CHAND	EX.PROCFESS SERVER AGAINST ORDER DT.	16.9.94 PASSED BY D& S.		
117	SA	325	1997	SERVICE APPEAL FILED BY KISHAN LAL	SWEEPER AGAINST ORDER DT. 22.8.94 PASSED	BY DISTT. & SESSINS.JUDGE		
118	SA	326	1997	SERVICE APPEAL FILED BY RANBIR SINGH	STENOTYPIST /PS AGAINST ORDER DT.	31.1.96 PASSED BY THE D &		
119	SA	327	1997	SERVICE APPEAL FILED BY AVTAR SINGH NAIB	NAZIR AGINAST THE ORDER DT. 18.6.96	PASSED BY THE DISTT.AND		
120	SA	328	1997	SERVICE APPEAL FILED BY SH.DINESH KUMAR	NAIB NAZIR AGAINST ORDER DT.8.11.96	PASSED BY THE DISTT. AND		
121	SA	329	1997	SERVICE APPEAL FILED BY SH. JARNAIL SING	HAHLMAD AGAINST THE ORDER DT.22.11.96	PASSED BY THE DISTT. &		
122	SA	33	1997	SERVICE APPEAL FILED BY SH.JASPAL SINGH	EX.PARGANA MOHARRU AGAINST ORDER DATED	16.12.96 PASSED BY THE D		
123	SA	34	1997	SERVICE APPEAL FILED BY SH.DINESH KUMAR	NAIB NAZIR AGAINST ORDER DT.8.11.96	PASSED BY THE DISTT.&		

124	SA	35	1997	SERVICE APPEAL FILED BY SH.RANBI R SINGH	AHLMAD AGAINST ORDER DT.6.1.97 PASSEDBY	THE DISSTT SESSION JUDGE		
125	SA	36	1997	SERVICE APPEAL FILED BY SH.SHIV DAYAL	CHOWKID AR AGAINST THE ORDER DT.31.1.97	PASSEDBY THE DISTT&SE SSIO		
126	SA	39	1997	SERVICE APPEAL FILED BY SH.KARNAIL SINGH	AHLMAD, AGAINST ORDER DT.28.1.97 PASSEDBY	THE DISTT.&SE SSION JUDGE		
127	SA	4	1997	SERVICE APPEAL FILED BY RAM BAHADUR	THAPA,EX. CLASSIV EMPLOYEES AGAINST	ORDERS DT.22.4.92 PASSED		
128	SA	40	1997	SERVICE APPEAL FILED BY SH.BEER BHAN	RECORD LIFTER AGAINST THE ORDER DATED	28.12.96 PASSED BY THE		
129	SA	40-A	1997	SERVUCE APPEAL FILED BY SMT.BALJINDER	KAUR,SR. ASSISTANT			
130	SA	42	1997	SERVICE APPEAL FILED BY SH.AVTAR SINGH	NAZIR AGAINST THE ORDER DT.14.5.97	PASSED BY THE DISTT. AND		
131	SA	43	1997	SERVICE APPEAL FILED BY SH. BALJIT SINGH	(AT 3.45P.M.) NAZIR AGNST. OR DER DT.24-12-	96 PASSED BY THE DISTT &		
132	SA	433	1997	SA FILED BY SH. SUDESH KUMAR AGAINST	ORDER DT 28.10.96 PASD BY D&SJ SANGRUR			
133	SA	435	1997	SA FILED BY SH. FEROZO LAL READER AGAINS	T ORDER DT.26.6.96 PASSED BY D&SJ SGR.			

134	SA	451	1997	SA FILED BY SH RAM LAKHAN ORDER AGAINST	ORDE DATED 1.1.94 PASSED BY D&SJ CHD			
135	SA	46	1997	SERVICE APPEAL FILED BY SH.NATHA SINGH	WATERM AN AGAINST THE ORDER DT. PASSED	BY THE DISTT.& SESSIONS		
136	SA	47	1997	SERVICE APPEAL FILED BY SH.ROHTA SH	KUMAR EX.PROCE SS SERVCER AGAINST THE	ORDER DT.31.10. 96 PASSED		
137	SA	48	1997	SERVICE APPEAL FILED BY SH.SURES H KUMAR	NAIB NAZIR AGAINST THE ORDER DT.24.12. 96	PASSED BY THE DISTT. &		
138	SA	5	1997	SERVICE APPEAL FILED BY SH.JAGDE V SINGH	PROCESS SERVER AGAINST ORDERS DT.11.2.9 5	PASSED BY THE SR.SUB		
139	SA	50	1997	SERVICE APPEAL FILED BY.SH.CHAN DER BHAN	FORMERL Y,COPIST AGAINST THE ORDER DT.	16.4.96, PASSED BY THE		
140	SA	510	1997	SERVICE APPEAL FILED BY SH.JANT SINGH	PROCESS SERVER ALONGWI TH SHOW CAUSE NOTI	FOR ENHANCE MENT OF P.MENT		
141	SA	6	1997	SERVICE APPEAL FILED BY SH.AMRIK SINGH	CHOWKID AR AGAINST ORDER DT.4.10.9 4	PASSED BY DISTT.& SESSION		
142	SA	654	1997	SERVICE APPEAL FILED BY SH.BHUPI NDER PAL	ASSTT ZIR AGAINST THE ORDER DT.12.6.9 6	PASSED BY THE D&SJ,		

143	SA	655	1997	SERVICE APPEAL FILED BY GURCHAI N SINGH	PROCESS SERVER(SINCE EXPIRED)AGAINST THE	ORDER DT.18.5.93 PASSED		
144	SA	656	1997	SERVICE APPEAL FILED BY SH.SURESH KUMAR	READER AGAINST THE ORDER DT.24.2.94	PASSED BY D&SJ SGR,REP.		
145	SA	717	1997	SERVICE APPEAL FILED BY SH.NARINDER KUMAR	R COPYIST AGAINST THE ORDER DT.24.2.94	PASSED BY D&SJ SANGRUR		
146	SAO	48	2003	KARAMJIT SINGH AND ANR.	SOHAN SINGH AND ORS.	BY ORDER	0	
147	SAO	76	2000					
148	STC	26	1983	NIPPA EXPORTS	DO			
149	STC	07	1987	DO	M/S RAM LAL & SONS			
150	STC	09	1988	DO	DO			
151	STC	10	1988	DO	DO			
152	STC	11	1988	DO	DO			
153	STC	12	1988	DO	DO			
154	STC	13	1988	DO	DO			
155	STC	14	1988	DO	DO			
156	STC	15	1988	DO	DO			
157	STC	16	1988	DO	DO			
158	STC	17	1988	DO	DO			
159	STC	04	1989	-DO-	-DO-			
160	STC	05	1989	-DO-	-DO-			
161	STC	06	1989	-DO-	-DO-			
162	STC	14	1996	DO	M/S RAM LAL & SONS			
163	WTC	1	1990	NOT KNOWN	NOT KNOWN	NOT KNOWN	0	
164	WTC	55	1988	COMMISSIONER OF W.T.PATIALA	NARESH BATRA			
165	WTR	34	1982	GURU AMARJIT SINGH, KARTARPUR	COMMISSIONER WEALTH TAX, JALANDHAR.	NOT KNOWN	0	

166	WTR	35	1982	GURU AMARJIT SINGH, KARTARPUR	COMMISSIONER OF WEALTH TAX, JALANDHAR.	NOT KNOWN	0		
167	WTR	36	1982	GURU AMARJIT SINGH, KARTARPUR.	COMMISSIONER WEALTH TAX, JALANDHAR.	NOT KNOWN	0		
168	WTR	37	1982	GURU AMARJIT SINGH, KARTARPUR	COMMISSIONER WEALTH TAX, JALANDHAR	NOT KNOWN	0		
169	WTR	38	1982	GURU AMARJIT SINGH, KARTARPUR.	COMMISSIONER, WEALTH TAX, JALANDHAR.	NOT KNOWN	0		
170	WTR	1	1998	SHARAR AGGARWAL	CIT JALANDHAR	ITA TRIBUNAL, ASR.	0		
171	WTR	4	1998	MANJU AGGARWAL	CWT JALANDHAR	ITA TRIBUNAL, ASR.	0		
172	ITA	11	1993	WRONG CASE	NOT KNOWN	NOT KNOWN			
173	ITA	75	1999	TREATED AS CANCELLED	NOT KNOWN	NOT KNOWN			
174	ITA	92	2000	COMMISSIONER I.T.ROHTAK	M/S K.L.STEEL INDUSTRIES	I.T.A.T.DELHI			
175	ITA	23	1999	M/S CHANDIGARH WIRE PVT.LTD.	COMMISSIONER OF INCOME TAX				
176	ITA	06	1979	DO	JATINDER MOHAN				
177	ITA	18	1986	CIT PATIALA	GIAN SINGH CHAWLA				
178	ITA	19	1986	DO	SMT. LAL DEVI				
179	ITA	01	1989	DO	DO				
180	ITA	178	1989						
181	ITA	01	1990	CIT	RUHI CONSTRUCTION CO. P. LTD.				

182	ITA	19	1992					
183	ITA	60	1995	-DO -	-DO-			
184	ITA	168	2000					
185	ITA	45	2002	A	J	D		
186	ITA	550	2006	WRONNG ENTRY	WRONG ENTRY			
187	ITA	1007	2007	WRONG	WORNG	NOT KNOWN		
188	ITC	21	1999					
189	ITC	43	1999					
190	ITC	54	1987					
191	ITC	55	1987					
192	ITC	79	1987					
193	ITC	171,172	1993					
194	ITC	1,73,174	1993					
195	ITR	135	1998	CANCELE D				
196	ITR	136	1998	CANCELED				
197	ITR	77	1999	CANCELE D				
198	ITR	82	1999	CANCELE D				
199	ITR	12	1991	C.I.T PATIALA				
200	ITR	13	1991	C.I.T				
201	ITR	14	1991	C.I.T PATIALA				
202	ITR	151	1991	CIT				
203	ITR	9	1991	C.I.T JLDHR				
204	ITR	269	1995	CIT, ROHTAK				
205	ITR	106	1998	COMMISSI ONER OF I.T.AMRIT SAR				
206	ITR	11	1998	COMMISI ONER OF INCOME TAX(C) L				
207	ITR	113	1998	JK BERI				
208	ITR	126 TO 133	1998	CIT				
209	ITR	144	1998	PC CHAWLA DO LIC				
210	ITR	26	1998	CIT JAL.				
211	ITR	38	1998	CIT ASR.NOW CIT PATIALA				
212	ITR	8	1998	CIT JAL.				
213	ITR	86	1998	MP TRADERS JALANDHA R				



214	ITR	151	1999	KISHAN CHAND & CO.OIL INDS.LTD				
215	ITR	226	1999	COMMISSI ONER OF INCOME TAX				
216	ITR	227	1999	COMMISSI ONER OF INCOME TAX				
217	ITR	228	1999	COMMISSI ONER OF INCOME TAX				
218	ITR	45	1999	CIT ROHTAK				
219	ITR	63	1999	AMRITSAR TRANSP ORT CO.P.LTD.				
220	ITR	5	2002	THE COMMISSI ONER OF INCOMET AX, JALANDHA R				
221	ITR	49	1978	NA				
222	ITR	74	1981	M/S TULSI RAM KARAM CHAND				
223	ITR	51	1982	CIT JALANDHA R				
224	ITR	28	1983	THE CIT PATIALA				
225	ITR	47	1983	NA				
226	ITR	48	1983	NA				
227	ITR	94	1983	COMMR. OF SUR TAX PTA.				
228	ITR	4	1984	M/S BALDEV SINGH KANWAR H.PUR				
229	ITR	68 TO 70	1984	C.I.T.LDH				
230	ITR	74 TO 79	1984	CIT PTA				

231	ITR	101	1986	Y/S SARASWA TI INDUSTRI AL SYUD.LTD.				
232	ITR	101 & 102	1986	M/S SARASWA TI INDUSTRI AL SYNDICAT E				
233	ITR	102	1986	-----DO---				
234	ITR	3,02,303	1987	CIT PTA				
235	ITR	38	1987	C.I.T.ROHT AK				
236	ITR	84 & 84A	1987	CIT PATIALA				
237	ITR	87 & 88	1987	CIT PATIALA				
238	ITR	1 TO 3	1988	THE C.I.T.HY.R OHTAK				
239	ITR	16 AND 17	1988	C.I.T. HY.ROHTA K				
240	ITR	64&65	1988	C.I.T.PATI ALA				
241	ITR	66 & 67	1988	C.I.T. PATIALA				
242	ITR	70 AND 71	1988	M/S MONGA BROTHERS PVT.LTD.				
243	ITR	97 & 98	1988	C.I.T.JALA NDHAR				
244	ITR	2	1989					
245	ITR	47 TO 49	1989	-DO-				
246	ITR	102TO104	1990	CIT PATIALA				
247	ITR	106 TO 108	1990	C.I.T.HY.R OHTAK				
248	ITR	30 & 31	1990	C.I.T.PATI ALA				
249	ITR	34&35	1990	C.I.T.PATI ALA				
250	ITR	4	1990	C.I.T. ROHTAK				
251	ITR	45	1990	C.I.T.PATI ALA				
252	ITR	46 AND 48	1990	C.I.T.HY.R OHTAK.				
253	ITR	49 AND 50	1990	C.I.T.AMRI TSAR				
254	ITR	6 & 7	1990	C.I.T.PATI ALA				

255	ITR	74 TO 76	1990	C.I.T.PATI ALA				
256	ITR	79 & 80	1990	M/S KANSAL WOOLLEN & HOSIERY MILLS P.				
257	ITR	136	1991					
258	ITR	149	1991					
259	ITR	12 TO 15	1992					
260	ITR	202	1992					
261	ITR	72	1992					
262	ITR	31 & 32	1994	CIT				
263	ITR	204	1995	NA				
264	ITR	266 & 267	1995	C.I.T.ASR.				
265	ITR	382TO 385	1995	-DO-				
266	ITR	405 &406	1995	C.I.T.ASR				
267	ITR	417 & 418	1995	C.I.T.JDR.				
268	ITR	42	1995					
269	ITR	535 &536	1995	C.I.T.PATI ALA				
270	ITR	553TO559	1995	CIT PATIALA				
271	ITR	93 &94	1995	C.I.T.ASR.				
272	ITR	58 A	1996	NA				
273	ITR	336	1997					
274	ITR	212	2002					
275	ITR	538	1985					
276	COCP	E	1987	SH.AMAR SINGH & ORS.	SH.DHARA MVIR & ORS.	ANIL RATHEE,V ANEET MALIK,	0	
277	COCP	5656	2003	17~18~19 ~20~20~2 0~20~20~ 20~20~20 ~20~20~	KLKJAFD KJASDLFK DJFLDSKJF LDSKFJDSL FKJDSF	NOT KNOWN	0	
278	COCP	475	1909	BEANT SINGHBH URA	DUPINDER SINGH			
279	WTR	-DO-	1999	-DO-	RAMESH KUMAR			
<b>Entry not found on mozilla</b>								
1	ARB	836	1994	BALBIR SINGH ETC.	AMAR CHAND AND OTHERS	SHAMMI KHAN		
2	ARB	111	1995	LABH SINGH	AMARJIT KAUR & OTHERS	J.L. MALHOTR A AND AJAY AGGARW AL		

3	ARB	1631	1995	MANGAT RAM	STATE OF HARYANA & OTHERS	SURENDE R DHULL		
4	ARB	2189	1995	HARDEV SINGH	KIRPAL SINGH	RAVINDER CHOPRA		
5	ARB	2445	1995	DHARAM PAL & OTHERS	RAM MURTI & OTHERS	RANJIT SAINI		
6	ARB	2469	1995	HARDIAL SINGH KHARIAL	STATE OF PUNJAB	KULDIP SINGH KAPUR		
7	ARB	2544	1995	GANDHI	DEV ANAND & ORS.	PARMOD GOYAL		
8	ARB	2558	1995	KANWAL SINGH	ROOP RAM	RAMESH HOODA		
9	ARB	328	1995	JAI NARAIN ETC.	SMT. RAWATI DEVI ETC.	R.A. YADAV		
10	ARB	399	1995	SMT. REWATI DEVI & OTHERS	JAI NARAIN & OTHERS	SH SUBHASH GOYAL		
11	ARB	527	1995	THE EXECUTIV E OFFICER	DARSHAN SINGH	DALBIR SINGH		
12	ARB	281	1993	STATE OF PUNJAB	SHER SINGH & BHUPINDE R SINGH AND OTHERS	AG. PB.		
13	ARB	953	1986	KARNAIL SINGH	THE MANAGIN G DIRECTOR MILKFED ETC.	ANIL SHARMA		
14	ARB	1319	1989	SMT. LALITA PATHANIA	RANDIP SINGH PATHANIA	M.L.SARIN , SANJAY MAJITHA		
15	ARB	1320	1989	SMT. LALITA PATHANIA	RANDIP SINGH PATHANIA	M.L.SARIN , SANJAY MAJITHIA		
16	ARB	1321	1989	V.K. SOOD ENGINEER S	ISHAR SINGH & ORS.	R.S. MITTAL, RANDEEP SURJEWAL A		

17	ARB	1346	1989	UNION OF INDIA & ORS.	AMIN CHAND & ORS.	SEWA SINGH, H.S. BRAR		
18	ARB	1347	1989	UNION OF INDIA & ORS.	AMIN CHAND & ORS.	H.S. BRAR, SANJAY MAJITHA		
19	ARB	1480	1991	BABU & ORS.	STATE OF PUNJAB			
20	ARB	1598	1991	STATE OF PUNJAB	VARINDER			
21	ARB	1599	1991	STATE OF PUNJAB	JAISHI			
22	ARB	1600	1991	STATE OF PUNJAB	DHARMO			
23	ARB	493	1992	STATE OF PUNJAB	RAJBIR SINGH			
24	ARB	494	1992	STATE OF PUNJAB	BALWANT SINGH			
25	ARB	495	1992	STATE OF PUNJAB	RAJESH KUMAR			
26	ARB	496	1992	STATE OF PUNJAB	FAQIR CHAND			
27	ARB	497	1992	STATE OF PUNJAB	KESHO DASS & OTHERS.			
28	ARB	498	1992	STATE OF PUNJAB	GIANO & ORS.			
29	ARB	499	1992	STATE OF PUNJAB	BABU & ORS.			
30	ARB	500	1992	STATE OF PUNJAB	LAL SINGH			
31	ARB	501	1992	STATE OF PUNJAB	GHANSHA M			
32	ARB	502	1992	STATE OF PUNJAB	PANCHAY AT DEH, VILLAGE JAGIAL, PATHANK OT			
33	ARB	93	1995	PARGAT SINGH	STATE OF PUNJAB	MS BEDI		
34	CACP	04	1988	DO	DO			
35	CACP	02	1994	NA	NA			
36	COCP	10497-M	1992	GURDIAL CHAND	GULWINDER KUMAR	J.S.MANN		
37	COCP	204	1991	MUKESH KUMAR	SAWAMI RAM BHARTI	OP HOSHIARP URI,SK PRUTHI		
38	COCP	316	1992	GURVINDER SINGH	SH.JOGINDER SINGH ETC.	RANJIT SHARMA		
39	COCP	211	1993	NA	NA			
40	COCP	323	1993	NA	NA			
41	COCP	992	1993	NA	NA			
42	COCP	107	1994	NA	NA			
43	COCP	258	1994	NA	NA			

44	COCP	62	1994	NA	NA			
45	COCP	67	1994	NA	NA			
46	GCR	2	2002	CCE CHANDIG ARH	M/S MONTARI INDUSTRI ES LTD	BY POST		
47	GSTR	39	1980	DO	DO			
48	GSTR	01	1987	DO	DO			
49	GSTR	02	1987	DO	DO			
50	GSTR	03	1987	DO	DO			
51	GSTR	04	1987	DO	DO			
52	GSTR	3 TO 9	1990	NA	NA			
53	GSTR	09	1993	-DO-	-DO-			
54	GTC	02	1989	-DO-	DHARAM PAL OSWAL			
55	SA	I-A	1996	SERVICE APPEAL FILED BY BALDEV RAJ PROCE	SS SERVER AGAINST ORDER DT.10.5.9 4	PASSED BY THE DISTRICT		
56	STC	02	1988	DO	DO			
57	STC	03	1988	DO	DO			
58	STC	03	1989	-DO-	-DO-			
59	ITA	102	2000	COMMISSI ONER I.T.AMRIT SAR	KESHO DASS,HUF, PATHANK OT	ITA TRIBUNAL ,AMRITSA R		
60	ITA	103	2000	COMMISSI ONER OF I.T.AMRIT SAR	KESHO DASS,HUF, PATHANK OT	ITA TRIBUNAL ,AMRITSA R		
61	ITA	110	2000	COMMISSI ONER OF I.T.AMRIT SAR	RAJBIR SINGH KARTA OF CH.KESHO	I.T.A.T.AM RITSAR		
62	ITA	111	2000	COMMISSI ONER OF I.T.AMRIT SAR	RAJBIR SINGH KARTA OF CH.KESHO	I.T.A.T.AM RITSAR		
63	ITA	112	2000	COMMISSI ONER OF I.T.AMRIT SAR	RAJBIR SINGH KARTA OF CH.KESHO	I.T.A.T.AM RITSAR		
64	ITA	07	1980	DO	SMT. PATWANT KAUR ETC.			
65	ITA	04	1982	-DO-	HARI SHANKAR			

66	ITA	05	1982	-DO-	HARI SHANKAR			
67	ITA	07	1983	--DO--	CHARAN DEEP SINGH.			
68	ITA	08	1983	--DO--	CHARAN DEEP SINGH.			
69	ITA	09	1983	--DO--	AMRIT KAUR.			
70	ITA	2	1985	CIT ASR	SH. SUBHASH VOHRA	A.K. MITTAL, B H. DASS,		
71	ITA	90 TO 94	2001	CIT PATIALA	MAHARAJA AMRINDER SINGH			
72	ITC	24,25	1988	-DO-	-DO-			
73	ITC	13 TO 15	1996	NA	NA			
74	ITR	15 & 16	1982	C.I.T.JDR.	M/S HANSA AGENCIES P.LTD. JDR.	S.S.MAHAJAN		
75	ITR	32,33	1982	C.I.T	M/S ESS KA	S.S.MAHAJAN		
76	ITR	38 & 39	1982	C.I.T.JULLUNDUR	M/S ABROL ENGG.CO. (P) LTD.K.THALA			
77	ITR	57 TO 59	1983	THE MILTON CYCLE INDS.	C.I.T.HY.RTK.			
78	ITR	8 & 9	1983	C.I.T.ASR	M/S NATIONAL FOOD GRAIN DEALERS ASSO.	B.K.JHINGAN		
79	ITR	52 TO 54	1984	C.I.T.HY.	PJORRITI AND SPENCER (ASIA) LTD.	AC JAIN, BAL KRISHAN		
80	ITR	60 TO 70	1984	CIT LDH.	M/S GOVERDHAN DASS & SONS	A.K.MITTA L		
81	ITR	61 TO 63/	1984	C.I.T.LDH.	M/S RAM PARSHAD AND SONS	A.K.MITTA L		
82	ITR	2 AND 3	1985	C.I.T.	M/S KRISHNA TEXTILE INDU.	R.K.GARG		

83	ITR	105 & 106	1986	B.M.PARWAR	CIT ASR	A.K.MITTA L,BS GUPTA		
84	ITR	110 TO 112	1986	C.I.T.PATI ALA	SUBHASH CHANDER NARANG	A.K.MITTA L		
85	ITR	130 & 131	1986	NA	NA			
86	ITR	105 TO109	1987	M/S INDUSTRI AL CABLES INDIA LTD.	C.I.T.PTA.			
87	ITR	126 TO133	1998	CIT	P.L.CHOPR A			
88	ITR	178 TO183	1998	CIT	MAHLOTR A METAL IND.			
89	ITR	29 TO 31	1998	CIT	HANUMA N			
90	ITR	104TO 106	1999	CIT	M/S OM PARKASH			
91	ITR	107 TO 109	1999	DR. K.L. BATRA	C.I.T. PATIALA	AKSHAY BHAN		
92	ITR	13 TO 15	1999	CIT	CBM,ENGI NEERING WORKS			
93	ITR	130 TO 137	1999	CIT	A.K.GIRDH AR	RAJESH BINDAL		
94	ITR	148 TO- 150	1999	CIT	M/S. NARESH KUMAR GUPTA OFFICER WORK.	R.P. SAWHNEY		
95	ITR	216 TO 218	1999	C.I.T. PATIALA	SH. AMARIND ER SINGH (PATIALA)	R.R. THAKUR		
96	ITR	23 TO 25	1999	CIT	GAMBHIR RICE			
97	ITR	3 TO 11	1999	CIT	KUKA RICE			
98	ITR	39 TO 42	1999	CIT	CHHABRA SHOES STORE			
99	ITR	45 TO 57	1999	CIT	GIAN CHAND			